

**Central Administrative Tribunal
Principal Bench**

**CP No. 732/2018
OA No. 3256/2018**

New Delhi this the 13th day of May, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Mrs. Anita Sharma,
Wife of Sh. Harish Sharma,
Aged about 36 years,
Working as Nursing Sister,
Group 'C',
R/o 203/GH-43,
Sector-1, IMT Chowk, Manesar,
Gurugram (Haryana) 122050

- Petitioner

(By Advocate: Mr. K.K. Patel)

Versus

1. Sh. Heera Lal Sanwariya,
Secretary,
Ministry of Labour & Employment,
Govt. of India (Social Security Division),
Shram Shakti Bhawan,
Rafi Marg, New Delhi-110001
2. Sh. Raj Kumar,
Director General,
Headquarters Office,
Employees' State Insurance Corporation (ESIC)
Panchdeep Bhawan, CIG Marg,
New Delhi-110 002
3. Sh. Upendra Sharma,
Regional Director,

Regional Office,
Employees' State Insurance Corporation,
3rd and 4th Floor, Rajendra Bhawan,
Rajendra Place, New Delhi-110008 - Respondents

(By Advocate: Mr. Krishan Kant Sharma)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter is taken up for hearing, learned counsel for the petitioner admits that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged.

**(Nita Chowdhury)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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